

<

ITEM NO.1

REGISTRAR COURT.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

IA 35-51 in CIVIL APPEAL NO. 8884-8900 OF 2010

M/S GALADA POWER & TELECOMUN.LTD.

Appellant (s)

VERSUS

UNITED INDIA INSURNCE CO.LTD.& ANR.

Respondent(s)

(With appln(s) for stay and office report)

Date: 04/03/2014 These Appeals were called on for hearing today.

For Appellant(s)

Mr. D. Bharat Kumar,Adv.

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.

Mr. Rameshwar Prasad Goyal ,Adv

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the applicant seeks four more weeks' time for complying the order of the Hon'ble Court dated 15.3.2013. Time is granted, as last chance.

List the matter before the Hon'ble Court, as per rules.

|
|mg

|

| (SUNIL THOMAS)
|Registrar

|